

on the working of the Coal India Limited, Calcutta, and its subsidiary companies, for the year 1990-91.

- (ii) Annual Report of the Coal India Limited, Calcutta, and its subsidiary companies, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1472/92]

13.03 1/2 hrs.

ESTIMATES COMMITTEE

Sixth Report and Minutes

[English]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Island): I beg to present the Sixth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Finance (Department of Revenue) — Directorate of Enforcement and Minutes of the sittings of the Committee relating thereto.

13.04 hrs

BUSSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing 9th March, 1992, will consist of:

1. Consideration of any item of Govern-

ment Business carried over from today's Order Papers.

2. General Discussion on the General Budget for 1992-93.

SHRIBHOGENDRAJHA (Madhubani): Mr. Speaker, Sir, it has appeared in newspapers... (Interruptions)...

MR. SPEAKER: You are to state the title of the subject.

SHRI BHOGENDRAJHA: I am talking about India and Nepal. Due to the negligence on the part of the Government, the multipurpose projects on the rivers flowing from Himalayas, namely, Kosi, Kamla, Bagmati, Gandak and Karnali Pancheswar are pending.

MR. SPEAKER: You are requested to speak on the title of the subject and if you don't do so it becomes difficult for us.

SHRI BHOGENDRAJHA: Eight per cent of the work on Western Kosi Canal has been completed and a little work is yet to be completed, the Kosi Board should be constituted... (Interruptions)... I urge that this matter should be kept for next week.

MR. SPEAKER: You have to speak on the title of the subject.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): I request that the following may be included in the next week's agenda. Need to reconsider the matter of gradation of coal produced in Orissa and accordingly revised the rate of royalty and also set apart a substantial portion of the coal royalty not below 25% for the development of the coal belt of the State.

SHRI SHRAVAN KUMAR PATEL (Jabalpur): Sir, I request that the following item may be included in the next week's agenda:-

Regarding construction of underground

drainage in Jabalpur for which proposal of Rs. 77 crores is lying with Union Government.

[Translation]

SHRI BHUWAN CHANDRA KHANDURI (Garhwal): Sir, I request that the following items may be included in the next week's agenda:

1. Early allocation of funds for "Vishnu Paryag Hydro Electric Project" and "Srinagar (Garhwal) Hydro Electric Project" in backward hilly districts of Pauri and Chamoli in Uttar Pradesh and starting the work thereon.

2. Need to pay attention to the problems of E.D. Employees all over the country, particularly in the hilly regions of Uttar Pradesh and provide them proper pay scales and other facilities.

SHRI RAJENDRA AGNIHOTRI (Jhansi): I request that the following items 1. The hon. Minister of Communications should announce the installation of ten thousand line telephone exchange in Bareilly.

2. Suitable directions should be issued to link Bareilly with Vayudoot service.

[English]

SHRI BRAJA KISHORE TRIPATHY: (Puri): Sir, I request that the following items may be included in the next week's agenda:-

1. Necessarity of setting up of second channel for Doordarshan in Orissa during the First Year of the Eighth Plan.

2. Need for capital injection towards revamping of the coal leased Fertilizer Plant at Talcher in Orissa.

13.08 hrs

CITIZENSHIPN (AMENDMENT) BILL

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): On behalf of Shri S.B.Chavan, I beg to move for leave to introduce a Bill further to amend the Citizenship Act, 1955.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Citizenship Act, 1955".

The motion was adopted.

SHRI M.M. JACOB: I introduce the Bill.

MR. SPEAKER: The House stands adjourned to meet again at 2.10 p.m.

13.09 hrs

The Lok Sabha then adjourned for Lunch till ten minutes past Fourteen of the Clock

14.16 hrs.

The Lok Sabha Re-Assembled After Lunch at Sixteen Minutes Past Fourteen of the Clock

[MR. DEPUTY SPEAKER *in the Chair*]

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS -(CONTD.)

[Translation]

MR. DEPUTY SPEAKER: Prof. Prem